फ़रमाया था कि आयन्दा राज्यों को केन्द्रीय सकार द्वाा दी जाने वाली आर्थिक सहायता केवल ब्याजमुक्त कर्जों तक ही परिसोमित रहेगी ; श्रौर

(ख) यदि हां, तो क्या यह निर्णय गाडगिल समिति द्वा अनुमोदित राज-स्थान, पेक्सू तथा मध्यभारत राज्यों को दातव्य विशेष अनुदानों को भी रूपान्त-रित करेगा ?

†[ECONOMIC AID TO STATES

\*538. Shri N. S. CHAUHAN (On behalf of Shri P. C. Bhanj Deo): Will the Minister for Finance be pleased to state:

- (a) whether, on the 29th of December 1953, while giving his end-of-the-year review of the economic situation, he stated that the economic aid to be given by the Central Government to the States in future would be limited to interest-free loans only; and
- (b) if so, whether this decision would also alter the nature of the special grants recommended by the Gadgil Committee for the States of Rajasthan, Pepsu and Madhya Bharat?]

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) No, Sir.

(b) Does not arise.

श्री न० सिं० चौहान : सेंट्रल बजट में राज्यों के लिए सन् १९५४-५५ में जो २१४ करोड़ की न्कम कर्ज के रूप में न्स्ती गई है उसमें से कितना हिस्सा बगैंट सूद के दिया जाने वाला है ?

†[Shri N. S. CHAUHAN: Out of 214 crores of rupees provided in the Central Budget for loans to be given to the States during 1954-55 what amount will be interest-free?]

SHRI M. C. SHAH: I will refer the hon. Member to the Explanatory Memo-

randum. All the information that he requires is given in annexure VII on page 163.

श्री न० सिं० चौहान : राज्य सरकार से यह कर्जा वापस आ जाय, गवर्नमेंट ने इसके लिए क्या उपाय सोचा है ?

†[Shri N. S. CHAUHAN: What plan Government have devised to recover loans from the States?]

SHRI M. C. SHAH: Of course, we expect the States to return all these loans given to them.

## ्रोकड़-बाकी-घन-विनियोजना लेखे के अन्तर्गत प्रतिभूतियां

\*५४४. श्री प्र० चं० भञ्जदेव की ओर से श्री न० सि० चौहान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि रोकड-बाकी-धन-विनियोजन लेखे के अन्तर्गत, १९४८ से १९५१ तक प्रति वर्ष ३१ मार्च को, कितने मूल्य की प्रतिभूतियां सरकार के हाथ में थीं ?

†[Securities held on cash Balance Investment Account

\*544. SHRI N. S. CHAUHAN (On behalf of Shri P. C. Bhanj Deo): Will the Minister for Finance be pleased to state the value of the securities held on the Cash Balance Investment Account of Government on the 31st March of each of the years from 1948 to 1951?]

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): The face value of the securities held on the Cash Balance Investment Account amounted to—

Rs. 66,66 lakhs on 31st March 1948

,, 45,37 ,, ,, 31st March 1949

,, 47,30 ,, ,, 31st March 1950 ,, 23,74 ,, ,, 31st March 1951

श्री न० सि० चौहान: सन् १९४८ से १९५१ तक हर साल के ३१ मार्च को सरकार के कब्जे में कितना नकद जमा था?

†[Shri N. S. CHAUHAN: What were the cash balances on the 31st March of each year from 1948 to 1951?]

Shri M. C. SHAH: Is it about the balances? I have not got those figures. The question asked was about the amounts invested in securities for which information was collected.

SHRIMATI SHARDA BHARGAVA: On a point of order, Sir, is it not necessary that when the notice of a question is given in Hindi the reply should also be given in Hindi?

MR. CHAIRMAN: Whenever any question is put and is allowed, the answer has to be given.

SHRIMATI SHARDA BHARGAVA: I want to ask as to why when notice of a question is given in Hindi the answer should also not be given in Hindi.

MR. CHAIRMAN: No, here are no rules, but often when the notice of the question is in English they give answers in Hindi, and so it does not make any difference.

Questions are over.

#### WRITTEN ANSWERS TO QUESTIONS

#### SAHITYA AKADAMI

\*549. SHRI J. V. K. VALLABHA-RAO: Will the Minister for Education be pleased to state:

- (1) the names of the members of the governing body of the Sahitya Akadami and the regions from which they were chosen; and
- (b) the basis on which they were

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) A statement showing the names of the members of the General Council of the Sahitya Akadami is placed on the Table of the House. [See Appendix VII, Annexure No. 249.]

(b) The members have been nominated and selected in accordance with the constitution of the Akadami as contained in the Government Resolution No. F.6-4/51-G2(A), dated 15th December, 1952, copies of which are available in the Parliament Library.

### अन्तर्राष्ट्रीय सम्मेलनों को प्रतिनिधि

\*५५१. प्रो० रा० घा० सिंह विनकर: क्या शिक्षा मंत्री यह बताने की क्रपा करेंगें कि:

- (क) पिछले तीन वर्षों में कितने ऐसे अन्तर्राष्ट्रीय सम्मेलन हुए जिनमें भारत सरकार के शिक्षा विभाग ने सरकारी खर्चे पर प्रतिनिधि भेजें ; ग्रौर
- (ख) उन लोगों के नाम क्या हैं, जो इन प्रतिनिधि-मण्डलों में सम्मिलित किये गये ?

# †[Delegates to International Conferences

- \*551. PROF. R. D. SINHA DINKAR: Will the Minister for Education be pleased to state:
- (a) the number of international conferences held during the past three years to which the Ministry of Education sent delegations at Government expense; and
- (b) what are the names of the persons who were included in those delegations?]

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND